

Seventeenth Lok Sabha

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Title: Regarding implementation of Pradhan Mantri Awas Yojana (G) in Odisha.

SHRI CHANDRA SEKHAR SAHU (BEHRAMPUR): The Ministry of Rural Development opened Awas plus window to identify the eligible households left out from the Permanent Welfare List (PWL) of Pradhan Mantri Awas Yojana (G) by 7th March, 2019. Our State of Odisha could register only 35,000 households within the stipulated period as the functionaries were preoccupied with the work of General Elections of 2019. After Cyclone Fani, Awas plus window was opened for 14 affected districts during September – October, 2019. Our State identified 7.87 lakh households in these districts making the total registration to 8.22 lakhs. The Ministry allotted the target of 8.17 lakhs under PMAY (G) to Odisha from the Awas plus list. During field verification of August – September, 2021, 5.6 lakh households from the identified 8.22 lakhs were found eligible for sanction of PMAY (G) houses. The hon. PM during his visit after Cyclone Fani committed to sanction 1.84 PMAY Special houses to the Cyclone Fani affected families. I request the hon. Minister of Rural Development to allow opening of the Awas plus window for one month to accomplish the migration of data of 5.09 lakh households from Rural House Portal list to PWL through Awas plus and also include 1.84 lakh PMAY Special houses to the Cyclone Fani affected families as committed by the hon. Prime Minister in May, 2019.

HON. CHAIRPERSON: Dr. G. Ranjith Reddy – not present.